

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/46/2019
in
ORIGINAL APPLICATION NO. 060/956/2015**

Chandigarh, this the 2nd day of May, 2019

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Saroj Kumari Thakur wife of Sh. Bir Sain Singh Thakur, aged 51 years, now working as Senior Assistant O/o Block Development & Panchayat Officer, Sector 19, U.T. Chandigarh 160019 (Group-C).

....Petitioner

(By Advocate: Shri K.B. Sharma proxy for Mr. D.R. Sharma)

VERSUS

1. Ajay Kumar Sinha, IAS, Finance Secretary, Chandigarh Administration, U.T. Secretariat, Sector 9, Chandigarh 160009.
2. Dr. Ajay Kumar Singla, IAS, the Secretary, Rural Developemnt & Panchayats, Sector 9, Chandigarh 160009.
3. Ms. Radhika Singh, HCS, Director, Rural Development & Panchayats, Sector 19, Chandigarh 160009.
4. Ms. Parminder Kaur, Block Development & Panchayat Officer, Sector 19, Chandigarh 160019.

....Respondents

(By Advocate: Shri Aseem Rai)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

Counsel representing respondents seeks and is allowed permission to place on record a copy of order dated 26.4.2019, which is taken on record. It is stated that the order is passed in compliance to direction of this Tribunal contained in order dated 15.9.2017 in O.A. No. 60/956/2015. It is further stated that the petitioner is placed as Junior Assistant w.e.f. 22.12.2008 in the pay

scale of Rs. 4400-7000/- revised from time to time, with all consequential benefits. Therefore, It is prayed that since the order stands complied with, this C.P. may be closed as such.

2. Learned counsel for the petitioner does not oppose the prayer of learned counsel for respondents.

3. Therefore, the C.P. is closed being satisfied. Notice issued is discharged.

(P.GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 02.05.2019
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